

IN THE COURT OF PRINCIPAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED 02-07-2021

II Session 2.45 PM to 5.45 PM	
EVIDENCE	ARGUMENTS
1) O.S. 853/2018	17) O.S. 796/2007
2) O.S. 837/2008	18) O.S. 797/2007
3) O.S. 759/2010	19) O.S. 798/2007
4) O.S. 113/2014	20) O.S. 799/2007
5) O.S. 903/2014	21) O.S. 800/2007
6) O.S. 797/2015	22) O.S. 801/2007
ARGUMENTS	23) O.S. 802/2007
7) O.S. 605/2007	24) O.S. 803/2007
8) O.S. 650/2007	CALL ON
9) O.S. 651/2007	25) O.S. 517/2021
10) O.S. 652/2007	HEARING
11) O.S. 654/2007	26) O.S. 449/2015
12) O.S. 658/2007	27) O.S. 307/2018
13) O.S. 659/2007	28) O.S. 1133/2018
14) O.S. 660/2007	29) O.S. 507/2021
15) O.S. 665/2007	30) O.S. 1173/2017
16) O.S. 795/2007	

Sd/-
I/c Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

- NOTE: 1. All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.
2. P.O. is on training on morning session, therefore cases will be posted to afternoon session.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 02.07.2021
1ST SESSION P.O IS ON TRAINING**

IIND SESSION AT 2.45 P.M	
SL.NO.	SUMMONS
1	O.S. 218/2004
2	O.S. 2334/2007
3	O.S. 428/2020
4	O.S. 1040/2020
5	O.S. 1148/2020
NOTICE	
6	Misc. 34/2020
HEARING	
7	O.S. 1464/2012
ISSUES	
8	O.S. 136/2016
EVIDENCE	
9	O.S. 1360/2016
10	O.S. 18/2018
11	O.S. 1074/2020
AWAIT SUMMONS	
12	EX. 29/2017
13	O.S. 324/2019
14	O.S. 464/2019
APPEARANCE OF PARTY	
15	O.S. 426/2020

Sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED: 02.07.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
HEARING	STEPS
1. O.S. 1006/2007	16. O.S. 844//2019
2. O.S. 1032/2016	17. O.S. 1578/2019
3. O.S. 624/2017	18. O.S. 48/2020
4. O.S. 1168/2018	19. O.S. 368/2020
5. O.S. 376/2020	20. O.S. 406/2020
6. O.S. 484/2021	SUMMONS
7. O.S. 524/2021	21. O.S. 520/2014
8. O.S. 536/2021	22. O.S. 722/2017
EVIDENCE	23. O.S. 1138/2018
9. O.S. 592/2010	EVIDENCE
10. Misc. 6/2012	24. O.S. 226/2018
11. O.S. 326/2014	DEFENCE EVIDENCE
12. O.S. 1420/2014	25. O.S. 1646/2014
13. O.S. 1440/2014	ORDERS
14. O.S. 64/2016	26. O.S. 164/2008
15. O.S. 42/2018	27. O.S. 84/2013
	28. O.S. 462/2015
	29. O.S. 1428/2015
	JUDGMENTS
	30. O.S. 1970/2006

Date: 01.07.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

02.07.2021

III ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU CAUSE LIST
DATED 02-07-2021

Morning - Sessions

HEARING

1	O.S. 1007/2010
2	O.S. 1197/2011
3	O.S. 555/2012
4	O.S. 1493/2012
5	O.S. 1387/2013
6	O.S. 1803/2013
7	O.S. 63/2015
8	O.S. 1135/2015
9	O.S. 117/2017
10	O.S. 207/2010

EVIDENCE

11	O.S. 1117/2008
12	O.S. 1413/2008
13	O.S. 1783/2008
14	O.S. 419/2014
15	O.S. 1021/2014

Afternoon - Sessions

NOTICE

1	O.S. 679/2018
2	EX. 26/2019
3	MIS. 87/209
4	MIS. 29/2020

ISSUES

5	O.S. 1413/2019
6	O.S. 799/2018

OBJECTIONS

7	Mis. 45/2018
8	O.S. 23/2021
9	EX. 02/2021

ARGUMENTS

10	O.S. 47/2004
11	O.S. 518/2004
12	O.S. 1057/2014

HEARING

13	O.S. 433/2017
14	O.S. 813/2017
15	O.S. 23/2018
16	O.S. 1079/2018

Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru

02.07.2021

